

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 07th Feb, 2026

No. 121A : On being relieved of his present assignment, the services of Sri Ghazanfer Haider, District & Additional Sessions Judge, Supaul (Recommended for the post of Principal Judge, Family Court, West Champaran at Bettiah) is placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Chairman, State Transport Appellate Tribunal, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- P.K.Malik
Registrar General

Memo No..... / Dated, Patna theFeb, 2026
P.F.-XIX-68-2006

Copy forwarded to the Principal District & Sessions Judge, Supaul for information and communication to Sri Ghazanfer Haider with a direction to make over charge of his present office at Supaul, on receipt of the notification of the State Government in the Department of General Administration, Patna, placing his services at the disposal of the State Transport Department, Government of Bihar, Patna as also the notification of the State Transport Department, Government of Bihar, Patna appointing him as Chairman, State Transport Appellate Tribunal, Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- P.K.Malik
Registrar General

Memo No. 10947-10963 / Dated, Patna the 07th Feb, 2026

Copy forwarded to the The Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 2651 dated 06.02.2026 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / The Under Secretary to the Govt. of Bihar, P.C.F.C-3, Finance Department, Old Secretariat, Patna / the Principal District & Sessions Judge, West Champaran at Bettiah / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General